

# Declaration of Assets and Liabilities

I, Pramod Kr. Singh, son/daughter/wife of Late P. Indeshwar Pr. Singh,  
aged 58 years, belonging to Bihar Vidhan Sabha Sectt.

service and presently working as Deputy Secretary

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	Smt. Asha Devi	Jeetu Kr. Singh	Pritya Kumari	Ritu Kumari Shweta Kumari Anjali Kumari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/- SBI Vijaya Bank A/c No. 10839473254	—	2000/-	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	10 g. 45,000/-	30 g. 1,35,000/-	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	27 Katha out of 8.1 Katha (Joint) 60 Lakh (estimated)	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Pucca House (Joint ownership of 3 Bros.) at Vill. Bahiro Ara, Bhojpur 10 Lakh	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb. 21, 2011
(a)	(i) Loans from Banks	HDFC, Exhibition Road Patna	10 Lakh
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—



	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y-2020-21 Rs. 213664/- AKFPS9845L	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

**C. Personal Detail**

✓  
GPF/CPF/PRAN No. :- PTS/BLA-181

Gender :- M (M/F)

Date of Birth :- 29 01 1963 (DD/MM/YYYY)

Class/Group :- A (A/B/C)

Cadre :- Bihar Legislative Assembly Service  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhojpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna  
Date: 15/02/21

Signature: Pramod  
Name of Employee: Pramod Kr. Singh  
Designation: Deputy Secretary  
Department: Bihar Legislative Assembly  
Secy, Patna

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.